



**HIGH COURT OF JUDICATURE FOR RAJASTHAN AT
JODHPUR**

S.B. Civil Writ Petition No. 9814/2020

Vaishali Jain D/o Shri Gyan Sagar Jain, Aged About 19 Years, R/o
1 Kha 3, Housing Board Colony, Pratap Nagar, Chittorgarh,
Rajasthan.

-----Petitioner

Versus

National Testing Agency (Nta), Through Their Director
General, Block C-20, 1A/8 Sector 62, Iitk Outreach
Centre, Gautam Buddha Nagar, Noida-201309, Uttar
Pradesh (India).

Contreller Of Examination, National Testing Agency, C-20
1A/8, Sector 62 Iitk Outreach Centre, Noida-201309

Union Of India, Through Department Of Higher Education
Ministry Of Human Resources And Development Through
Their Joint Secretary Shri Madhu Ranjan Singh, 122-C
Shastri Bhawan, New Delhi.

-----Respondents

For Petitioner(s) : Mr. Samarpit Gupta (through VC)
For Respondent(s) :

HON'BLE MR. JUSTICE VIJAY BISHNOI

Judgment / Order

24/09/2020

Learned counsel for the petitioner has submitted that the
petitioner appeared in Joint Entrance Examination 2020, (JEE)
held on 07 January 2020 and scored 99.4964083 percentile as per
the screen shot Annex.-2. It is submitted that while applying for
JEE Advance Examination, the petitioner accessed her result of the
JEE examination and found that she has scored 59.49464083
percentile.



Learned counsel for the petitioner has claimed that as the petitioner has scored 99.4964083 percentile, she is eligible for appearing in JEE Advance Examinations, 2020 but the National Testing Agency has wrongly mentioned her percentile as 59.49464083, therefore, she cannot appear in JEE Advance Examination, which are scheduled to be held on 27.09.2020.

Learned counsel has also invited attention of this Court towards the item published on a web-site wherein two different results have been displayed by NTA for one single examination of a student from Uttar Pradesh.

Issue notice. Issue notice of stay petition also, returnable on 12.10.2020.

In the meanwhile, respondent- National Testing Agency is directed to allow the petitioner to appear in the JEE Advance Examination, which are scheduled to be held on 27.09.2020, however, the result of the petitioner shall not be declared without permission of this Court and it is also made clear that her appearance in JEE, Advance Examination will not confer any right in her favour.

(VIJAY BISHNOI),J

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